

No.Civil Judge/JMIC/NHN/COVID-19/2021- 1039
Office of the Civil Judge-cum-JMIC, Nahan
District Sirmaur, H.P.

Dated Nahan the May 7, 2021.

OFFICE ORDER

In compliance of the office orders No.HHC/RG/C-19/2020-61 dated 16-05-2021 issued by the Hon'ble High Court of Himachal Pradesh in view of the surge in COVID-19 cases, it is ordered that this Court shall take up only cases of extreme urgency w.e.f. 07-05-2021 to 16-05-2021.

During the above period, the staff of this Court shall work from home and remain available at their residence and would not be allowed to leave the station without prior permission of the undersigned. The leave/station leave shall be granted only in exceptional circumstances. They may be called to attend the office at any time.

However, in case of any urgent work pertaining to this Court, the following officials shall always be ready to attend the call:-

Sr. No.	Name of official	Mobile No.
1	Sh. Amrik Singh Kalsi, Superintendent	98160-76159
2.	Shri Banshi Ram, Reader	98169-80621
3.	Shri Sachin Rana, JW	70180-70032
4.	Smt.Madhu Bala, Criminal Ahlmad	97363-53384
5.	Sh.Vinod Sharma, Civil Ahlmad	82193-38983

(Geetika Kapila)
Civil Judge-cum-JMIC,
Nahan, District Sirmaur,HP

No.Civil Judge/JMIC/NHN/READER/2021-1044 Dated :- 07-05-2021
Copy for information is forwarded to :-

1. The learned District and Sessions Judge, Sirmaur at Nahan.
2. The District Attorney, Nahan.
3. The President, Bar Association, Nahan
4. The Reader/Ahlmads of this office for necessary action.
5. The Assistant Programmer/System Assistant of this office to upload of office order in the Court website.
6. Notice Board of this office.

Geetika
Civil Judge-cum-JMIC,
Nahan, District Sirmaur,HP